MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 31 Imphal, Tuesday, May 12, 2026 (Vaisakha 22, 1948)

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

N O T I F I C A T I O N

Imphal, the 12th May, 2026

No. APPT-1/7/2021-DP-DP: The Notification No.154/MR/2026-P.Admn dated 06.05.2026 of the Election Commission of India is republished hereunder for information of the General Public and electors.

By order & in the name of the Governor,

MAYENGBAM RANJEETA DEVI,
Under Secretary (DP),
Government of Manipur.

SECRETARIAT OF THE ELECTION COMMISSION OF INDIA

Nirvachan Sadan,
Ashoka Rooad,
New Delhi-110001

Dated 6th May, 2026
16 Vaisakha, 1948 (Saka)

NOTIFICATION

No.154/MR/2026-P.Admn. – In exercise of the powers conferred by sub-section (1) of section 13A of the Representation of the People Act, 1950 (43of 1950), the Election Commission of India in consultation with the Government of Manipur hereby designates Shri Arun Kumar Sinha, IAS (MN:1999) as the Chief Electoral Officer for the State of Manipur with effect from the date he takes over charge and until further orders.

2. Shri Arun Kumar Sinha shall cease to hold and hand over forthwith the charge of all or any charges of work under the Government of Manipur, which he may be holding before such assumption of Office.

3. Shri Arun Kumar Sinha while functioning as the Chief Electoral Officer, Manipur, shall not hold any additional charge whatsoever under the Government of Manipur except that he should be designated Principal Secretary to the Government in charge of Election Department in the State Secretariat.

By order,

RAHUL SHARMA,
PRINCIPAL SECRETARY.

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Digitally signed by
Thingbaijam Binodkumar Singh
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